

THE GAUHTI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 15th of June, 2024

NO. HC.VII-54/2024/5264/A### In partial modification of this Registry's earlier Notification **NO.HC.VII-54/2024/4708/A** dated **29-05-2024**, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer to attend as Resource Person to conduct the "**Orientation Programme on New Criminal Laws**" scheduled to be held on **25-06-2024** and **26-06-2024** at Aizawl, Mizoram in place of Shri Roushal Lal, District & Sessions Judge, Karbi Anglong who has been **exempted** from attending the aforesaid programme as Resource Person.

Sl. No.	Name	Designation
1.	Shri Pranjal Das	District & Sessions Judge, Jorhat

By Order,
Sd/- Utpal Rajkhowa
REGISTRAR (JUDICIAL)(i/c)

Memo No.HC.VII-54/2024/5265/A

Dated: 15-06-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

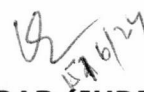
3. The Registrar (Admin./Vigilance/Esstt.(i/c)), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

5. Shri Pranjal Das, District & Sessions Judge, Jorhat.
6. Shri Roushan Lal, District & Sessions Judge, Karbi Anglong.
7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)(i/c)